

(a) the number of fishermen died by entering into sea when storm hit the place or in normal times during the last three years;

(b) the steps taken by the Government to forecast effectively before the onset of any natural calamities especially to prevent such drastic incidents; and

(c) the details of assistance provided by the Government to the affected families?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Drinking Water Projects with foreign AID

232. SHRI BAPU HARI CHAURE:
SHRI. MANIKRAO HODLYA
GAVIT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Drinking Water Projects are being run in States with the help of foreign loans;

(b) if so, the name of such projects, State-wise, along with the name of the country which provided funds during the last three years, and

(c) the number of people being benefited through these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI. M. ARUNACHALAM): (a) Water supply is a State subject. As per available information, there are no Drinking Water Projects being implemented with the help of loans from foreign Governments other than from the lending agencies, such as the

World Bank.

(b) and (c). Do not arise.

Addition of Vitamin 'A' in Mother Dairy Milk

233. DR. R. MALLU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Mother Dairy in Delhi is adding Vitamin 'A' in the milk sold by it;

(b) if so, the impact on the sale of milk due to this; and

(c) the amount spent by Mother Dairy on purchase of Vitamin 'A' so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Yes, Sir. Mother Dairy adds Vitamin 'A' in Double Toned Milk sold by it.

(b) No specific study has been made by the Mother Dairy on the milk sale because of addition of Vitamin 'A'.

(c) Approximately Rs. 30 lakhs up to 31st March, 1992.

Manufacture of Beer.

234. SHRI M. RAMANNA RAI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of Letter of Intents issued for the manufacture of beer since June, 1991 so far;

(b) the criteria adopted for issue of Letter of Intents;

(c) the number of applications pending for grant of Letter of Intent for manufacture of beer; and